

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 59

MA 2556/2019 MA 2988/2019 MA 3845/2019 CA 511/2020 CA 102/2021 IA 1739/2021 CA 181/2022 CA 190/2022 CA 396/2021 CA 1192/2020 CA 15/2021 CA 16/2021 CA 328/2022 CA 382/2021 CA 62/2022 IA 16/2021 CA 1192/2020 MA 3002/2019 CA 417/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **16.12.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

Appearance (via video-conference):

For Applicant – CAs 62, 396	:	Adv. M. S. Bhardwaj
For the Applicant – CA 417	:	Advocate Mr. Hamd Bhati i/b Junnarkar & Asso.
For the Applicant – CA 102	:	Adv Fatima Fernandes i/b Samvad Partners
For the Applicant – MA 3845	:	Adv. pulkit sharma i/b Amit karkhanis Advocate
For R2 – CA 417	:	Advocate Cheryl Fernandes
For R16- CA 190	:	Adv. Gaurav Sharma
For the Applicant – CA 1739	:	Mr. Jaideep Singh Khattar, Advocate i/b Abhishek Adke
For UoI	:	Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel
For Respondent – CA 382	:	Mr. Sanjay Kapur, Adv., Ms. Megha Karnwal, Adv., Mr. Arjun Bhatia, Adv.
For R18 – CA 396	:	Hamza Lakhani I/b India Law Alliance
For R13 – CA 396	:	Kavisha Shah I/b KDS Law Associates
For R21&R22 – CA 396	:	Adv. Chirag Bhavsar a/w Rutwij Bapat i/b Vis Legis Law Practice, Advocates
For Cube Highways and Infrastructure II Pte. Ltd. – CAs 15,16 & 61	:	Adv. Janak Dwarkadas, Senior Advocate, VP Singh, Aditya Jalan, Vanya Chhabra, Rishika I/b AZB & Partners

For R17 – CA 396 : Adv. Rajnni Kuttyy and Adv. Kavin Mody
i/b Avyuktaa Legal
For R3 – CA 396 : Kavita Brid Chavan a/w Honey
Chandnani
For R18 – CA 190 : Adv Madhur Rai i/b PRS Legal
For R6 – CA 181, R10 – CA 190: Adv Amit Singh
For R4 – CA 190 : Mr. Ranjit Prakash, Mr. Manik Mahey
and Ms. Vishalakshi Singh
For R5 – CA 190 : Mr. Abhinav Raghuvanshi and Ms.
Sanya Gangar

Section 242(4), 241-242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 16.01.2023, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)